

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

NO: 630

DATED:- 4/9/2019

Sanction is hereby accorded to the allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under various object Heads for the current year 2019-20, as detailed below-

(Rs. In lacs)

S. No	Name of the Court.	001 Salary	002 T.E.	006- Tele phone	007- O.E.	009 R.R.T	014- POL	2071- P&ORB (NPS)	364-Wages (Outsourcing)
1	Pr. D&S Judge, Jammu.	20.00	---	0.20	---	---	---	0.50	---
2	Pr. D&S Judge, Anantnag.	30.00	---	0.10	0.20	---	---	0.40	---
3	Pr. D&S Judge, Samba.	---	---	---	---	---	---	0.40	---
4	Addl. D&S Judge, Udhampur.	10.00	---	---	0.10	---	0.10	0.20	0.28
5	Addl. Distt. Judge (Matrimonial Cases)Jammu	15.00	---	---	---	---	---	---	---
6	Ist. Addl. D&S Judge, Srinagar.	15.00	---	---	---	---	---	0.40	---
7	2 nd . Addl. D&S Judge, Jammu.	---	---	---	---	0.07	---	---	---
8	3 rd . Addl. D&S Judge, Srinagar.	20.00	0.40	---	---	---	---	0.60	---
9	Ist. Addl. D&S Judge, Baramulla.	---	---	---	---	---	---	0.40	---
10	C.J.M. Bandipora.	15.00	0.70	---	0.10	---	---	---	---
11	C.J.M. Kargil.	15.00	---	0.10	0.15	---	0.15	0.30	---
12	C.J.M. Pulwama.	15.00	---	---	---	---	---	0.40	---
13	C.J.M. Leh.	15.00	---	---	---	---	---	0.40	---
14	Judge Small Causes Court Srinagar.	15.00	---	---	0.10	---	---	0.30	---
15	Excise Mag. Jammu.	15.00	0.80	---	---	---	---	0.40	---
16	Munsiff, Ukhral.	7.00	0.70	---	---	---	---	0.40	---
17	Munsiff, Handwara.	---	0.70	---	---	---	---	---	---
18	Munsiff, D.H.Pura.	---	---	---	0.15	---	0.15	0.25	0.28
19	Munsiff, Tangdhar.	10.00	0.50	---	0.15	---	0.15	0.20	---
20	Munsiff, Akhnoor.	15.00	---	---	0.10	---	---	0.50	0.42
21	Munsiff, Anantnag.	---	0.40	---	0.20	---	---	0.20	0.42
22	Munsiff, Aishmuqam.	---	---	---	0.40 (Watch & Ward)	---	---	---	---
23	Addl. Mob. Mag. Reasi.	15.00	---	---	---	---	---	0.80	---
24	Tehsildar Gool.	2.00	---	---	---	---	---	0.20	---
25	Accounts Officer (D.M.Office Samba)	1.50	---	---	---	---	---	0.30	---
	2030-Stamps & Registration.								
1.	Sub Registrar Srinagar	10.00	0.40	---	---	---	---	---	---
2.	Sub Registrar, Jammu.	10.00	---	---	0.10	---	0.15	---	---

By Order.

Ram Singh
(Ram Singh)
Joint Registrar(Acctts)

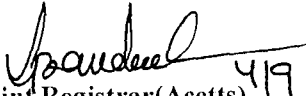
No: 14667-701/AC

Dated: 4/9/2019

Copy to the:-

- 1-3 Pr. D & S Judge, Jammu/Anantnag/Samba
4. Addl. D&S Judge, Udhampur.
5. Addl. Distt. Judge (Matrimonial Cases) Jammu.

- 6-7 Ist. Addl. D&S Judge, Srinagar./Baramulla.
8. 2nd. Addl. D&S Judge, Jammu.
9. 34rd. Addl. D&S Judge, Srinagar.
- 10-13. Bandipora/Kargil/Pulwama/Leh
- 14 Judge, Small Causes Court Srinagar.
15. Excise Magistrate, Jammu.
- 16-22 Munsiff, Ukhral/Handwara/D.H.Pura/Tangdhar/Akhnoor/Anantnag/Aishmuqam.
23. Addl. Mob. Mag. Reasi.
24. Tehsildar, Gool.
- 25 Accounts Officer, (DM Office Samba).
- 26-27 Sub Registrar, Srinagar/Jammu.
28. Treasury Officer, Saddar Try. Srinagar.
29. Try. Offier, Sub Try. Distt.Court complex, Janipur, Jammu.
- 30-45 Treasury Officer, Anantnag/Samba/Udhampur/Baramulla/Bandipora/Kargil/Pulwama/Leh/
Ramsoo/Handwara/D.H.Pura/Tangdhar/Akhnoor/Aishmuqam/Reasi/Gool/
.... For inf. and n/a.
46. Order Book.
47. I/c NIC High Court, Srinagar for uploading on the High Court website.


Joint Registrar(Acctts) 419
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